

The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH]

NOTICE

It is for information of all concerned that on 08.01.2025 and 09.01.2025 (Wednesday and Thursday):-

- 1. For listing of urgent matters, if any, relating to Division Bench-I, mention may be made before the Division Bench comprising of Hon'ble Mr. Justice K.R. Surana and Hon'ble Mrs. Justice S.P. Khaund.
- 2. For listing of urgent matters, if any, relating to Civil Bench-III, mention may be made before the Single Bench of Hon'ble Mr. Justice Manish Choudhury.

BY ORDER

Dated, Guwahati, the 7th January, 2025.